

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 5319**  
ANSWERED ON 05/04/2022

**MATERIAL BILLS UNDER MGNREGS**

5319. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Union Government is aware of the fact that the State Government of Andhra Pradesh has still not yet paid the material bills for projects under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for 2018-19;
- (b) whether the funds for material payments for 2018-19 has been transferred from the Union Government to the State Government of Andhra Pradesh;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) whether the State Government of Andhra Pradesh properly utilized MGNREGS funds and if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a): As per the information provided by the State Government of Andhra Pradesh that material bills under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) for the financial year 2018-19 have been paid.

(b) to (e) : As per the information provided by the State Government of Andhra Pradesh, an amount of Rs. 2,141.20 crore as Central Share and Rs. 713.73 crore as State Share has been released under material and administrative components in the financial year 2018-19 under Mahatma Gandhi NREGS. An amount of Rs. 3,598.69 crore was incurred as expenditure against the receipt of Rs. 3603.33 crore for material and administrative components in the financial year 2018-19 under the Scheme.

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